

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH
CAMP AT NAGPUR

(B)

ORIGINAL APPLICATION NO: 491/92

Shri Arvind Wasudeo Bagadde
Retired Government Servant,
165, Vishwas Tikekar road,
Dhanteli, Nagpur- 440012.

.... Applicant

v/s

Pay and accounts Officer,
Geological Survey of India
(CRO) Seminary Hills,
Nagpur-440006
and another

.... Respondents

CORAM : HON'BLE SHRI M.Y.PRIOLKAR, MEMBER (A)

Appearance :

Shri S.V.R.Meerthy,
Adv. for the applicant.

Shri Ramesh Darda, Adv.
for the Respondents.

ORAL JUDGEMENT
(PER : SHRI M.Y.PRIOLKAR, M/A)

17.9.1992

This application had been filed praying for payment of interest on the retirement benefits which were paid to the applicant after a period of three months ~~from the~~ date of his voluntary retirement from the service. To-day the learned counsel for the applicant is seeking permission for withdrawal of this application. Permission is granted. This application is disposed off as withdrawn with no orders as to costs.


(M.Y.PRIOLKAR)
M/A

srl